Gandhamardhan Bauxite Mine Project

Oral Answers

*149. SHRI ASHOK NATH VERMA DR. BAPU KALDATEV

Will" the Minister of STEEL AND MINES be pleased'to state:

(a) whether a Committee headed by Dr. R. D. Nagchaudhnri was appointed, ' by Government to investigate and report on suspension of the Bharat Aluminium Co. Ltd., project of bauxite mines in the Gandhamardhan Hill ranges inn, Orissa;

(b) if so, whether the Committee has since submitted its report; and

(c) if so, what ate the details of the recommendations of the Committee ?

THE MINISTER OF ENERGY AND THE MINISTRY OF STEEL AND MINES (SHRI VASANT SATHE): (a) to (c). A statement is laid on the Table of the House.

Statement

A high level committee of experts headed by Dr. B. D. Nagchaudhuri was appointed by the Government of India on 5th September, 1986, tp study in depth the impact of the proposed development of Gandhamardhan Bauxite Deposits in Orissa on ecology and environment including inter-alia the water falls, streams, medicinal herbs, temples and the tribal population. The Committee submitted its report on 29th January, 1987. The ^Committee 'after "Careful consideration of al] the issuesinvolved" has recommended that the "Bauxite mines in Gandhamardhan hills be opened with as little delay as possible. " The Committee has further recommended that in order* to mitigate adverse environmental impacts certain measures listed below, are to be scrupulously implemented:

- (i) That public relations of BALCO should be strengthened, specially, those aimed, at developing the human resources of the local people and making vcommon^i; ause" with them by helping

The qutsfion was actually asked on the fioor of the House by Shri Ashok Verma. thein in meeting their needs and aspirations, should be carried out by sensitive officers with sociological and environmental training who should b? located at Paikamal.

(ii) That the -mining activity be carried out strictly according to the reformulated Environmental; Management Plan {EMP}.

(iii) That a Monitoring Committee be specially constituted to ensure strict compliance of the reformulated EMP.

(iv) The EMP should be reviewed. at least once a* year and modified when ever necessary, by. a high level com mittee whose recommendations shall be mandatory. ;

(v) Immediate steps should be taken to stabilise the road section already carved, in order to prevent possible slips, boulder slides and s\ltation.

(vi) That no further widening of the road, section straddling the Happy Point be undertaken and new-re-aligrn-ment wherever necessary _sbe made* by following the. 'natural contours.

(vii) In view of the tested: easy rip-pability of bauxite, not- more than a, single charge cluster, suitably sequenced and not exceeding 30G kgs. at a time, should be~ exploded.

(vui) The need for re-locating the crusher plant may be examined, such that it is not on a hill-fop or a hill slope location so that the dust and vibration are kept within manageable limits.

(ix) A continuous ecological monitoring of the swath of devegetation of transporting bauxite by rope-. way should be carried out. In view of the aging foundation and structure' of the ancient, temples Of Nri#hghanath and Harishankar, immediate steps should be taien *to* strengthen them appropriately.

The findings of the Nagchaudhuri Com mittee are still undej. consideration of |he Government.

MR. CHAIRMAN: Question Hour is over.